

**Bringing of entire Coal Mining Industry under Public Sector**

4226. SHRI P. GANGADEB:  
SHRI P. M. MEHTA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether entire coal mines industry would be brought under the public sector; and

(b) if so, the time by which this process will be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). All the Coking Coal Mines in the country, except the captive mines of the steel plants, have been nationalised w.e.f. 1st May, 1972. Some of the coal mines are already in the public sector, which are being managed by National Coal Development Corporation and Singareni Collieries Company Ltd. The management of the remaining non-coking coal mines, has been taken over by Government recently, pending their notification, under the Coal Mines (Taking over of Management) Ordinance, 1973.

**Advisory Board for Nationalised Coal Mines**

4227. SHRI RAM PRAKASH. Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have since set up advisory board for recently taken over non-coking coal mines; and

(b) if so, the composition and function of this board?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). Yes, Sir. The Government have constituted the Coal Mines Advisory Board with the following members to advise the Custodian General in the management of the taken over non-coking coal mines:

*Chairman*

1. Shri J. G. Kumaramangalam, Custodian General of the Coal Mines.

*Members*

2. Shri R. C. Dutt, Chairman, Industrial Reconstruction Corporation of India Ltd.
3. Shri K. S. R. Chari, Chief Technical Adviser, Department of Mines.
4. Shri S. B. Lal, Joint Secretary, Department of Mines.
5. Shri P. K. Ghosh, Coal Controller and Chairman, Coal Board.
6. Shri H. B. Ghosh, Director General of Mines Safety, Ministry of Labour and Rehabilitation.
7. Shri R. J. T. D'Mello, Chief Labour Commissioner, Ministry of Labour and Rehabilitation.
8. Shri R. Srinivasan, Chief Operating Superintendent, Eastern Railway.

**Handing over of Mining Machines to National Mineral Development by Bharat Earth Movers**

4228. SHRI D. K. PANDA:  
SHRI RAJDEO SINGH.

Will the Minister of DEFENCE be pleased to state:

(a) whether the Bharat Earth Movers is going to handover mining machines to the National Mineral Development Corporation; and

(b) if so, the main features thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Bharat Earth Movers Limited do not manufacture any mining machines as such but they are producing heavy earth-moving equipment of various

types some of which is also used by mining undertakings. The National Mineral Development Corporation has been obtaining their requirement of the earthmoving equipment of the following types by purchase from Bharat Earth Movers Ltd:

- (1) Bulldozers of type D80A-8, D120-6 and D120A-18;
- (2) Bumpers of type 35-Ton and 50 Ton;
- (3) Motor Graders; and
- (4) Scrapers.

**Increase in Pension of Ex-Servicemen**

4229. SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDRA SINGH RAO:

Will the Minister of DEFENCE be pleased to state:

(a) when the last increase in the pension of Ex-Servicemen was made, and

(b) the time by which the further increase in the pension of ex-servicemen will be made and the amount involved therein?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The last increase in the pension of Ex-servicemen (excluding reservists) was made on 1st March, 1970 when the minimum pension was raised to Rs. 40 per-month.

(b) There is no proposal under consideration of the Government at present to increase the pension of Ex-servicemen.

**Setting up of a Pig Iron Plant in Haryana**

4230. SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDRA SINGH RAO:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to establish a pig iron plant in the public sector in Mohinder Garh District of Haryana where rich iron ore has been located, and

(b) whether Government propose to develop an industrial complex around Narnaul where iron ore is available and nearby Khetri town where Copper Corporation of India has taken up the work?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) No such proposal is under consideration at present

(b) We have no information about any such scheme.

**Pak. Found Guilty by I. C. R. C**

4231. SHRI P. GANGADEB

SHRI P. M. MEHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received a message from the I. C. R. C. on the 15th January, 1973 that Pakistan has been guilty of something other than distorting its reports;

(b) if so, an account thereof, and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). I. C. R. C. in their message of 15th January, 1973, have conceded that Pakistan had misused I. C. R. C. reports by quoting extracts from them out of context so that in